

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-87/2013(Pt.)/11063 /A

From :- Smti. Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Pranjal Das,
District & Sessions Judge,
Jorhat.

Dated Guwahati the 18th November, 2024.

Sub: **Casual leave.**

Ref:- Letter No. JJA/10815/2024 dated 14.11.2024.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that your prayer for **casual leave on 14.11.2024**, has been granted. The next senior most Judicial Officer available at the station would remain in charge of your Court and Office, during your absence.

Yours faithfully,

sd/r

JT. REGISTRAR(VIGILANCE)

Memo No.HC.VII-87/2013(Pt.)/11064 /A, dated, 18-11-24

Copy to :

1. The Project Manager, Gauhati High Court.

B
JT. REGISTRAR(VIGILANCE)

Quiter